

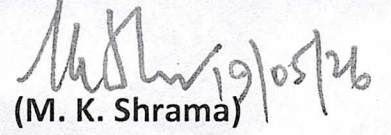
**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

e-mail: (non-gazettedmainwing@gmail.com)

**ORDER**

No. 751 of 2026/RG/NG-15(I) Dated: 19-05-2026

In view of declaration of 28<sup>th</sup> of May, 2026 (Thursday) as holiday for the Hon'ble High Court on account of "Eid ul Azha" pursuant to High Court Order No. 742 of 2026/RG/NG-15(I) dated 18-05-2026, it is hereby notified for information of all the concerned that 26<sup>th</sup> May, 2026 (Tuesday), which was shown as holiday on account of "Eid ul Azha" is declared as "*Non-sitting day*" for the Hon'ble High Court.

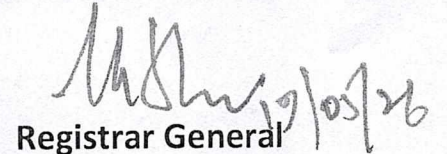
  
(M. K. Shrama)

Registrar General

No: 22002-30 of 2026/RG/NG Dated: 19-05-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
....for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, Jammu and Kashmir Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar (Inspection), High Court of J&K and Ladakh, Srinagar/Jammu
7. Registrar Judicial, High Court wing Jammu/Srinagar.
8. Registrar Computers (IT), High Court Main Wing, Srinagar.
9. President, High Court Bar Association, Jammu/Srinagar
- ✓ 10. Central Project Coordinator, e-Courts, High Court Main Wing, Srinagar for uploading the same on the official website of the High Court.
11. Administrative Officer, Office of Advocate General, Jammu and Kashmir, Srinagar for information
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
13. Order file.

  
Registrar General